

National Company Law Tribunal




Allahabad Bench

CP NO. 28/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2017

NAME OF THE COMPANY: M/s. Goyal Edible Ltd.

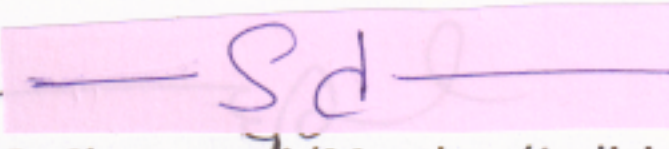
SECTION OF THE COMPANIES ACT: U/S 14(1) of the Companies Act, 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	CS S.K. SAHU	PCS	Kamptu Goyal Edible Ltd	
2.	CS SAURABH GUPTA	PCS	— do —	
3.	M.K. Bagri	OL Allah	RD (wq) f Over Kn	

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Sri S.K. Sahu along with Saurabh Gupta for the applicant company, Sri M.K. Bagri, OL representing Central Govt. The submission of the learned OL is that the matter can be decided on its merits, in the light of the report of the ROC. Arguments are heard, the judgement is reserved.

Date: 10.08.2017

  
Shri H.P. Chaturvedi (Member (Judicial))